

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 22nd of January, 2025

NO. HC.VII-11/2024/419/A #### In partial modification of this Registry's notification **NO. HC.VII-11/2024/11026/A dated 13-11-2024**, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend the training programme "**ECT_13_2024 & ECT_16_2024**" on **30-01-2025** from **10:00 A.M. to 05:00 P.M.** at the Judicial Academy, Assam instead of on 24-01-2025.

Sl. No.	Name of the Officer	Designation
1.	Shri Nani Grayu	LR-cum-Secretary (Justice), Govt. of Arunachal Pradesh
2.	Shri Bido Sora	JMFC-cum-Civil Judge (Jr.Div.), Pangin

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/420/A, **Dated: 22-01-2025**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

[The Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]

4. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.

(He is requested to inform the Concerned Officers about this notification)

7. Shri Nani Grayu, LR-cum-Secretary (Justice), Govt. of Arunachal Pradesh.

8. Shri Bido Sora, JMFC-cum-Civil Judge (Jr.Div.), Pangin.

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL)